

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-641/ND/2020

IN THE MATTER OF:

M/s V.S. Metallic Pvt. Ltd

...Applicant

Vs

M/s Mani Mahesh Metals Ltd.

...Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 03.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice, adjourn the matter to 12.03.2020.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)